

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 24**

Dated Guwahati, the 14<sup>th</sup> July, 2014.

Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to deal with the Arbitration Matters including appointment of Arbitrators in the Permanent Benches of the Gauhati High Court:

SL NO.	PERMANENT BENCHES	NAMES OF THE HON'BLE JUDGES
1.	Kohima Bench	Hon'ble Mr. Justice N. Chaudhury
2.	Aizawl Bench	Hon'ble Mr. Justice L.S. Jamir
3.	Itanagar Bench	Hon'ble Mr. Justice M.R. Pathak

By Order,

Sd/- P. Das  
**REGISTRAR (JUDICIAL)**

Memo No.HC. III -26/ 2008/1249-1262 / G dated Guwahati, the 14<sup>th</sup> July, 2014  
Copy to :-

1. The Registrar (Vig. / Admn), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
3. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
9. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is to upload this order in the website of the Gauhati High Court.
12. The P.S. to Hon'ble Mr. / Dr.(Mrs.) Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Admn. Officer (J) ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
14. C. A. to the Registrar General, Gauhati High Court, Guwahati.

  
14/7/14  
**REGISTRAR (JUDICIAL)**

*[Handwritten initials]*